NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

T.C.P No. 635/(MAH)/2017 CA No.

CORAM:

Present:

SHRI M.K. SHRAWAT

MEMBER (J)

SHRI BHASKARA PANTULA MOHAN MEMBER (J)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 12.10.2017

NAME OF THE PARTIES:

Soni Steel & Appliances Pvt.Ltd

V/s

Sumeet Appliances Pvt.Ltd

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No. NAME

DESIGNATION

SIGNATURE

1. Ankèta Upadhyay Advocate for Applicant

<u>ORDER</u>

T.C.P. No. 635/I&BC/NCLT/MB/MAH/2017

- The Learned Representative of the Petitioner is present.
- Adjourned to 20.11.2017.

Sd/-

Bhaskara Pantula Mohan. Member (Judicial) 12.09.2017. Sd/-

M.K. Shrawat Member (Judicial)